

प्रेषक,

जिलाधीश, यमुनानगर।

सेवा में

Hon'ble National Green Tribunal Principal Bench,
New Delhi.

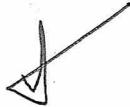
क्रमांक 254 /पी0एल0ए0 दिनांक 30/06/2023

विषय:- Joint Inspection Report in the matter of complaint No. 408/2023, Harvinder Singh Vs. State of Haryana and others.

विषयाधीन मामले में आपकी सेवा में सादर सूचित किया जाता है कि Application No. 408/2023 में दिनांक 31.05.2023 का आप द्वारा पारित आदेशानुसार संयुक्त समिति की मौका निरीक्षण रिपोर्ट प्राप्त की गई, जिसमें स्पष्ट तौर पर लिखा गया है कि The distance of the auditorium situated in the college premises was measured on the spot by revenue department from the proposed vent pipe location shown in the drawing of the retail outlet and same was found **approx 11.3 meter**, In view of position explained above it is found that the said retail fuel outlet is not meeting the required siting criteria distance as laid down by central pollution control board vide memorandum dated 07-01-2020. जबकि इस कार्यालय द्वारा जारी किये गए अन्नापति प्रमाण पत्र के बिन्दु नं0 2 में लिखा गया था कि In compliance of Hon'ble NGT order dated January 18, 2019 in OA No. 86/2019 the guidelines issued by the Central Pollution Control Board, Delhi vide letter No. B-13011/1/2019-20/AQM/10809 dated January 07, 2020 if the said company/owner of the retail outlet failed to comply the said guidelines the NOC would be revoked automatically without prior information.

अतः संयुक्त समिति की रिपोर्ट दिनांक 28.06.2023 जो कि उपमण्डलाधीश जगाधरी के कार्यालय के पत्र क्रमांक 842/ए0एल0सी0 दिनांक 28.06.2023 के माध्यम से प्राप्त हुई है, के मध्यनजर Under Property ID-131C4U3 (PPID WITH EQUAL LENGH J 131 C0004U0003A गांव/शहर- जगाधरी, जिला यमुनानगर (हरियाणा) में IOCL कम्पनी नया रिटेल आउटलेट लगाने के लिये इस कार्यालय के पत्र क्रमांक 45/पी0एल0ए0 दिनांक 15.05.2023 के माध्यम से जारी किया गया अन्नापति प्रमाण पत्र को निरस्त कर दिया गया है, जिसकी प्रति संलग्न है।

संलग्न: संयुक्त रिपोर्ट।


जिलाधीश, यमुनानगर।

प्रेषक,

जिलाधीश, यमुनानगर।

सेवा में

Deputy General Manager(Retail Sales),
Panipat Divisional Office, Indian Oil Corporation Limited(M.D),
Panipat Marketing Complex, Vill. Baholi,
Post office Panipat Refinery,
Distt. Panipat (Haryana)

क्रमांक 253 / पी0एल0ए0 दिनांक 30/06/2023

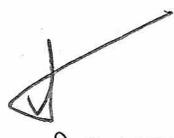
विषय:- इस कार्यालय के पत्र क्रमांक 45/पी0एल0ए0 दिनांक 15.05.2023 द्वारा जारी की गई एन.ओ.सी निरस्त करने बारे।

आपको सूचित किया जाता है कि आपको इस कार्यालय के पत्र क्रमांक 45/पी0एल0ए0 दिनांक 15.05.2023 द्वारा Under Property ID-131C4U3(PPID WITH EQUAL LENGH J 131 C0004U0003A गांव/शहर- जगाधरी, जिला यमुनानगर (हरियाणा) में IOCL कम्पनी नया रिटेल आउटलेट लगाने के लिये अन्नापति प्रमाण पत्र जारी किया गया था।

इस बारे Application No. 408/2023 में माननीय नैशनल ग्रीन ट्रिब्यूनल (NGT) के द्वारा दिनांक 31.05.2023 को पारित आदेशों की पालना में संयुक्त समिति की मौका निरीक्षण रिपोर्ट प्राप्त की गई, जिसमें स्पष्ट तौर पर लिखा गया है कि The distance of the auditorium situated in the college premises was measured on the spot by revenue department from the proposed vent pipe location shown in the drawing of the retail outlet and same was found **approx 11.3 meter**, In view of position explained above it is found that the said retail fuel outlet is not meeting the required siting criteria distance as laid down by central pollution control board vide memorandum dated 07-01-2020. जबकि इस कार्यालय द्वारा जारी किये गए अन्नापति प्रमाण पत्र के बिन्दु नं0 2 में लिखा गया था कि In compliance of Hon'ble NGT order dated January 18, 2019 in OA No. 86/2019 the guidelines issued by the Central Pollution Control Board, Delhi vide letter No. B-13011/1/2019-20/AQM/10809 dated January 07, 2020 if the said company/owner of the retail outlet failed to comply the said guidelines the NOC would be revoked automatically without prior information .

अतः संयुक्त समिति की रिपोर्ट दिनांक 28.06.2023 जो कि उपमण्डलाधीश जगाधरी के कार्यालय के पत्र क्रमांक 842/ए0एल0सी0 दिनांक 28.06.2023 के माध्यम से प्राप्त हुई है, के मध्यनजर Under Property ID-131C4U3(PPID WITH EQUAL LENGH J 131 C0004U0003A गांव/शहर- जगाधरी, जिला यमुनानगर (हरियाणा) में IOCL कम्पनी नया रिटेल आउटलेट लगाने के लिये इस कार्यालय के पत्र क्रमांक 45/पी0एल0ए0 दिनांक 15.05.2023 के द्वारा जारी किया गया अन्नापति प्रमाण पत्र को तुरन्त प्रभाव से निरस्त किया जाता है।

संलग्न: संयुक्त रिपोर्ट।


जिलाधीश, यमुनानगर।

For DC

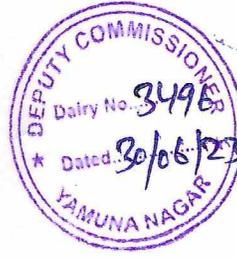
YNR

28/6/23

From

Sub Divisional Magistrate
Jagadhri

To

District Magistrate
Yamunanagar421/PLA
30/6/23

Memo. No 842/ALL

Dated 28/6/23

Subject: Joint inspection report in the matter of complaint No. 408/2023, Harvinder Singh Vs. State of Haryana and others.

Ref: Endst No. 212-213/PLA Dated 14-06-2023

Kindly refer to subject cited above and team constituted vides your office letter under reference.

It is submitted that the site of the retail fuel pump under question was visited by the team comprising of undersigned along with Tehsildar Jagadhri, Environmental Engineer, HSPCB, applicant Sh. Harvinder Singh and project proponent Sh. Pushpesh Passi on dated 28-06-2023.

Further the spot inspection report of the site visited is enclosed as Annexure -A and submitted for your kind information and further necessary action please.


Sub Divisional Magistrate
Jagadhri

Annexure –A

Spot inspection report of the proposed retail fuel outlet in between Jagadhri Bus Stand to Aggarsain Chowk on NH, RD. +1.400 (RHS) of project proponent Sh. Pushpesh Passi at village/ Town Jagadhri, District Yamunanagar (Haryana)

The site of the proposed retail fuel outlet in between Jagadhri Bus Stand to Aggarsain Chowk which is mentioned in the complaint filed before Hon'ble NGT New Delhi vide OA No. 408 of 2023 titled as Harvinder Singh Vs. State of Haryana and Others was visited on dated 28-06-2023 by the team comprising of following officers:-

- 1- Sub Divisional Magistrate, Jagadhri
- 2- Tehsildar, Jagadhri
- 3- Environmental Engineer, HSPCB, Jagadhri.
- 4- Halqa Kanungo, Jagadhri
- 5- Patwari, Jagadhri

The applicant (Complainant) Sh. Harvinder Singh and project proponent Sh. Pushpesh Passi were also present at the time of site inspection conducted on dated 28-06-2023.

Presently the said piece of land measuring 20 mts X 20 mts found lying vacant with having raised boundary wall only and having no machinery found available on the site.

Further there is an auditorium found available near to the back wall of the proposed retail fuel outlet in the premises of Hindu Girls College, Jagadhri which was not shown in the lay out plan/site plan submitted at the time of applying for NOC at various departments by the project proponent.







The distance of the auditorium situated in the college premises was measured on the spot by revenue department from the proposed vent pipe location shown in the drawing of the retail outlet and same was found **approx 11.3 meter**, which is not fulfilling the criteria laid down by central pollution control board vide memorandum dated 07-01-2020 wherein the desired distance is **50 meters** from fill point /dispensing units/vent pipe whichever is nearest from schools, hospitals (10 beds and above) and residential areas designated as per local laws. In no case the distance between new retail outlet from schools, hospitals (10 beds and above) and residential area designated as per local laws shall be less than **30 meters**. The site photographs are enclosed herewith.

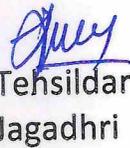
In view of position explained above it is found that the said retail fuel outlet is not meeting the required siting criteria distance as laid down by central pollution control board vide memorandum dated 07-01-2020.

Submitted for your kind information and necessary action please.

Dated:-28/6/23



Environmental Engineer
HSPCB, Jagadhri



Tehsildar
Jagadhri



Sub Divisional Magistrate
Jagadhri

